

ORDER SHEETO.A./MA/RA/CP NO. 107 OF 2004Applicant/s Smt Har Pyari Devi Respdts. U.O. I and U.O. IIAdvocate for Applicant/s Sri S. Omwale Advocate for Respondent/s _____

Notes of the Registry	Orders of the Tribunal	Sheet No. <u>16</u> <u>17</u>
	<u>26-9-08</u> Hon'ble Mr Justice A.K. Yog, JM Can called. Non present for the applicant. Sri P.M. Rai, Standing Counsel for the Railways present. Perused the Review Application. None of the ground contained in the O.A. warranting in exercise of Jurisdiction. In case, applicant aggrieved, he may challenge order before Higher Forum. Accordingly, Review Application is rejected. No order as to costs <u>For</u> (Justice A.K. Yog) Members (2) m	